

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-75/1998/3682/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Thaneswar Kalita,  
Member, MACT,  
Cachar, Silchar.

Dated Guwahati, the 27<sup>th</sup> May, 2022.

Sub:- Modification of headquarter leave.

Ref:- Your Letter No. SMACT/14/I/5/279 Dated the 26<sup>st</sup> May, 2022.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **modified station leave permission from the evening of 27.05.2022 (instead of evening of 30.05.2022) till the morning of 27.06.2022** along with 26 days commuted leave from 30.05.2022 to 24.06.2022, has been granted.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-75/1998/3683-84-85/A**, dated , 27-05-2022

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The District & Sessions Judge, Cachar, Silchar.
3. The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**

Pcb